Central Administrative Tribunal Principal Bench, New Delhi

OA No. 1475/2013

New Delhi, this the 24th day of May, 2016

Hon'ble Justice Permod Kohli, Chairman Hon'ble Mr. K.N. Shrivastava, Member (A)

- Y.B. Kaushik
 Scientist D, Central Ground
 Water Board, West Block,
 R.K. Puram, New Delhi
- G. Sudarshan
 2-4-834m, Road No.1,
 New Nagole, Hyderabad.
- 3. S.S.P. mishra Qr. No. 9, GPRA, Akurdi, Pune-44.
- 4. K.R. Sooryanarayana No. 61, SBM Colony, Chunchaghatta, Konanakunte PO, Bangalore-63.

..... Applicants

(By Advocate: Mr. Subodh Kaushik for Mr. V.S.R. Krishna)

VERSUS

- The Secretary
 Ministry of Water Resources,
 Shram Shakti Bhawan, Rafi Marg,
 New Delhi
- 2. The Secretary
 Ministry of Personnel, Public Grievances and Pensions,
 North Block, New Delhi
- 3. The Chairman
 Central Ground Water Board,
 Bhujal Bhawan, NH-IV, Faridabad

- 4. The Secretary
 Union Public Service Commission,
 Dholpur House, Shahjahan Road,
 New Delhi
- 5. Sh. Sunil Kumar Scientist D, Central Ground Water Board, Bhujal Bhawan, NH-IV, Faridabad (Haryana),
- 6. Sh. S.N. Bhattacharya
 Central Ground Water Board,
 State Unit Office, Gallery No. 18/11,
 Jamnapar House, Mansingh Road,
 New Delhi

.... Respondents

ORDER (ORAL)

Justice Permod Kohli, Chairman:

Learned counsel for the applicant seeks to withdraw the present OA.

Accordingly, OA is dismissed as withdrawn.

(K.N. Shrivastava)
Member (A)

(Justice Permod Kohli) Chairman

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